## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Friday, 2<sup>nd</sup> May, 2025 :** 

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The Division Bench comprising of the **Hon'ble Shri Justice G. S. Kulkarni & Hon'ble Shri Justice Somashekhar Sundaresan** will sit in **Court Room No. 54 at 2.20 p.m**. and will take up the following matters as per the board to be notified separately.

## FOR PRNOUNCEMENT OF JUDGEMENT

## **ORIGINAL SIDE MATTERS**

1. Public Interest Litigation No. 20 of 2013

## APPELLATE SIDE MATTERS

2. Civil Writ Petition No. 4987 of 2022 along-with Connected Matters

Please further take note that after this Division Bench work is over, the work of Regular Division Bench of the Hon'ble Shri Justice G.S.Kulkarni and Hon'ble Shri Justice Advait M. Sethna will resume.

Dated this the 30<sup>th</sup> day of April 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay